

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/00860/2016

(in OA 200/01096/2015)

Jabalpur, this Friday, the 19th day of January, 2018

HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ku. Anisha Begum, D/o Shri Shamin Beg, aged about 56 years, Senior Compiler (Now working as adhoc Statistical Investigator Grade II-SIG II) Office of the Operations, Madhya Pradesh, (Govt. of India, Ministry of Home Affairs), Janganana Bhawan, Jail Road, Bhopal (M.P.), R/o T-1, Anmol Apartment, Professor Colony, Bhopal (M.P.) 462004

-Applicant

(By Advocate – Shri Rajendra Shrivastava)

V e r s u s

1. Union of India through its Secretary, Ministry of Home Affairs, North Block, Central Secretariat, New Delhi 110001.

2. Registrar General of India, O/o Registrar, General & Census Commissioner of India, Ministry of Home Affairs, 2-A, Mansingh Road, New Delhi 110001.

3. Director, O/o the Directorate of Census Operations, M.P., Janganana Bhawan, Jail Road, Bhopal (M.P) 462004.

-Respondents

(By Advocate – Shri S.K. Mishra)

ORDER (O R A L)

This Miscellaneous Application has been filed by the applicant under Section 27 of the Administrative Tribunals Act,

1985 for execution of the order dated 11.12.2015 passed in Original Application No.200/01096/2015.

2. Reply has been filed by all the respondents.
3. It is submitted by learned counsel for the applicant that he wants to withdraw this Miscellaneous Application as the order of this Tribunal dated 11.12.2015 has been complied with by the respondents.
4. Being so, the M.A is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

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